

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH

CORAM:SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **09.08.2019**

NAME OF THE PARTIES: First Virasat Realcon Pvt Ltd

V/s

DDPL Global Infrastructure Pvt Ltd & Ors

SECTION OF THE COMPANIES ACT: 59 OF THE COMPANIES ACT, 2013.

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**ORDER**

39.C.P. 127/MB/2019

Both sides present. Registry is directed to place all the records  
on the next date of hearing. List this matter on 21.08.2019.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)